

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-212(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017**

**NAME OF THE COMPANY: M/s. Innovative House Industries Pvt. Ltd. V/s. M/s. Jap Infratech
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code, 2016

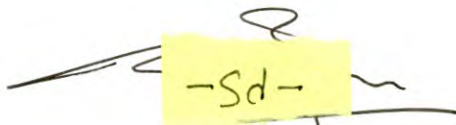
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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**Present: For Petitioner (s): Mr. Manish Padiwal, Advocate
Mr. Vikas kumar, Advocate**

For Respondent (s): None.

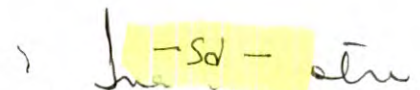
Order

Reserved for orders


-Sd-

[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


-Sd-

[INA MALHOTRA]
MEMBER [J]